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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 5002/2017 & CM APPL. 32605/2021

CHANDNI CHOWK SARV VYAPAR MANDAL (REGD.)

..... Petitioner

Through: Mr. Mohit Mudgal, Advocate.

versus

DELHI POLICE THROUGH COMMISSIONER OF POLICE & ORS Respondents

Through: Mr. Anuj Aggarwal, Standing Counsel

for GNCTD alongwith Mr. Yash Upadhyay, Mr. Akshya Singh & Ms. Ayushi Bansal, Advocates for R-1 &

2.

Mr. Dipak Raj, Mr. Kamlesh Kumar Mishra, Mr. Anjani Kumar Mishra, Mr. Kailash Kr. Jha & Mr. Bibhuti Bhushan Mishra, Advocates for

intervener.

CORAM: HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE ANISH DAYAL

% ORDER 13.09.2023

An adjournment slip has been moved on behalf of the petitioner. The same is taken on record.

At request of Mr. Mohit Mudgal, learned counsel appearing on behalf of the petitioner, the hearing of the present petition is adjourned.

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There is no objection for the same from the learned counsel appearing on behalf of the respondents.

List on 04.12.2023.

SIDDHARTH MRIDUL, J

ANISH DAYAL, J

SEPTEMBER 13, 2023/*MR*